

GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION No.2390  
TO BE ANSWERED ON 15.03.2023

Production of Dry Fuel

2390. SHRI GAJENDRA SINGH PATEL:  
SHRI RODMAL NAGAR:

Will the Minister of COAL be pleased to state:

- (a) the plans for the future production of dry fuel to make the country self-sufficient in the energy sector along with the details thereof;
- (b) the future projects being worked on by the Government in the State of Madhya Pradesh along with the details thereof;
- (c) whether there is any special scheme under the consideration of the Government to help Madhya Pradesh to become self-sufficient in the energy sector and the details thereof; and
- (d) whether any special plan is proposed by the Government for the tribal-dominated Khargone-Badwani Parliamentary Constituency?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)

(a) Coal demand in 2021-22 increased by 13.44% over the previous year. It is estimated to increase coal demand to about 1.5 billion tonne by 2029-30. Accordingly, Government has initiated several steps to ramp up domestic coal production in the country in order to achieve self-reliance. Some of the major initiatives undertaken include Single Window Clearance, amendment of Mines and Minerals (Development and Regulation) Act, 1957 to allow captive mines to sell up to 50% of their annual production after meeting the requirement of the end use plants, production through MDO mode, increasing use of mass production technologies, new projects and expansion of existing projects, and auction of coal blocks to private companies/PSUs for commercial mining. 100% Foreign Direct Investment has also been allowed for commercial mining.

Domestic coal production is expected to grow by 6-7% annually in next few years to reach about 1.5 billion tonne in 2029-30. For smooth transit of coal to end-users, steps are also being taken to improve evacuation infrastructure through new rail projects and to mechanize coal loading through First Mile Connectivity (FMC) projects.

(b)&(c): In the recently concluded sixth round of commercial auction, a total of 133 coal/lignite blocks were put for auction of which 28 blocks are situated in the State of Madhya Pradesh. Further, 22 blocks located in the State of Madhya Pradesh have already been allocated under Coal Mines (Special Provisions) Act, 2015, Mines and Mineral (Development & Regulation) Act, 1957 and Coal Mines (Nationalisation) Act, 1973. Another 15 future projects are also being worked by CIL in the State of Madhya Pradesh as detailed below:

<b>Sl. No</b>	<b>Name of the Project</b>	<b>Subsidiary</b>	<b>Capacity (in MTY)</b>	<b>Remarks</b>
1	Sharda UG	WCL	0.51	New Project
2	Vishnupuri UG to OC	WCL	1.50	New Project
3	Amalgamated Dhankasa-Jamunia UG	WCL	1.84	New Project
4	Tawa-III UG	WCL	0.84	New Project
5	Gandhigram UG	WCL	1.26	New Project
6	Kanchan OC	SECL	2.0	Expansion Project
7	Rajnagar OC	SECL	1.7	Expansion Project
8	Jhiria West OC	SECL	1.5	New Project
9	Rampur Batura OC	SECL	4.0	Expansion Project
10	Jayant	NCL	10.0 to 20.0	Expansion Project
11	Dudhichua	NCL	10.0 to 20.0	Expansion Project
12	Block-B	NCL	3.5 to 8.0	Expansion Project
13	Bina	NCL	6.0 to 14.0	Expansion Project
14	Nigahi	NCL	15.0 to 25.0	Expansion Project
15	Khadia	NCL	10.0 to 16.0	Expansion Project

(d): There is no special plan proposed for the Khargone Badwani Parliamentary Constituency.

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